

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3846
TO BE ANSWERED ON FRIDAY, THE 25th MARCH, 2022**

National Law University Odisha

3846. SHRIANUBHAV MOHANTY:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the progress made by the Government on the demand made by the Government of Odisha to reserve twenty five percent seats in the National Law University Odisha(NLUO) for the students belonging to the State of Odisha;
- (b) whether the Government has taken note that the delay in taking a decision in this regard has affected the academic career of local aspirants; and
- (c) the time by which the Government is likely to take a decision in this regard?

ANSWER
MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJIJU)

(a) to (c) The National Law University Odisha vide Notification dated 04.01.2020 has approved providing of 25% horizontal reservation to the students who have domicile of State of Odisha across categories for the admission to undergraduate and post-graduate programmes at National Law University Odisha.